



RESERVE BANK OF INDIA

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October 29, 2004

Reserve Bank Cancels Certificate of Registration of Sri Selvanarayana Finance Limited, Chennai

The Reserve Bank of India, has on October 23, 2004 cancelled the certificate of registration granted to Sri Selvanarayana Finance Ltd. having its registered office at No.5, Balaram Complex, Vembakottai Road, Sattur-626203 for carrying on the business of a non-banking financial institution.

Following cancellation of registration certificate, Sri Selvanarayana Finance Limited, cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA(6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan
Manager**

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